NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 24.02.2021 (WEDNESDAY)</u>

<u>COURT – III (VIRTUAL MODE)</u>

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 590 of 2020 & I.A. No. 156 of 2021	Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bbuban Madan	Sudhir Bisla	Malak Bhatt Charu Bansal Priya Singh Prabh Simran Kaur- R1

For Admission (After Notice)

	1 6 1 (1.5%)	D Y C Y 11 Y 1	G 1 771	1
2.	Comp. App. (AT)	Dreamz Infra India Ltd.	Sunder Khatri	
	(Ins) No. 934 of	Through Ashok Kripalini (R.P)		
	2020	Vs.		
		Pratap Chandra Padhy		
3.	Comp. App. (AT)	Abhinandan Jain	Shalabh Singhal	Anant. A Pavgi-R1
	(Ins) No. 1017 of	Vs.		
	2020	Tanaya Enterprises Pvt. Ltd.		
4.	Comp. App. (AT)	AI- Sami Agro Products Pvt. Ltd. &	Aaditya A. Pande	
	No. 54 of 2020	Ors.		
	110.5.012020	Vs.		
		Duan Hongli & Anr.		
		Duan Hongh & Am.		
5.	Comp. App (AT)	Pradhyuman Kumar Dwarkadas Patel	Natasha Dhuman	Varsha Banerjee-R1
٥.	No. 168 of 2020	Vs.	Tratasna Dhuman	to R12
	110. 100 01 2020	1 7 7		
		Bhupendra Dwarkadas Patel		Milan Singh Negi-
				R15
				Atul Sharma-R16

For Hearing

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6.	Comp. App. (AT) (Ins) No. 927 of 2020 Part Heard	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Gupta-R1
7.	Comp. App. (AT) No. 155 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma

8.	Competition App. (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr. With	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi- R2
9.	Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2

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By the order of Hon'ble Acting Chairperson -sd/-

Notice Board -sd/ Website: www.nclat.nic.in Registrar